GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1343 TO BE ANSWERED ON 28TH JULY, 2015

SHARING OF EXPENDITURES

1343. SHRI NARANBHAI KACHHADIYA: SHRI BIDYUT BARAN MAHATO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the ratio in which the amount expended on the implementation of Public Distribution System/Targeted Public Distribution System/Antyodaya Anna Yojana is shared by Union and the State Governments;

(b) whether any assessment has been made for any directions issued to the States by the Union Government to conduct an assessment regarding the additional requirement of foodgrains to be distributed to the poor keeping in view the proposed National Food Security Act;

(c) if so, the details of the outcome thereof;

(d) whether the Government proposes to increase or allocate additional quota of foodgrains for the Above Poverty Line families; and

(e) if so, the details thereof, State-wise?

A N S W E R CONSUMER AFFAIRS, FOOD & PUBLIC DIST

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): It is submitted that under Targeted Public Distribution System (TPDS), National Food Security Scheme (NFSA) and Other Welfare Scheme (OWS), food grains at Central Issue Price(CIP) is allocated by the Government of India to various State Governments/ Union Territories based on identified number and entitlement of beneficiaries. While food grains is allocated by the Government of India at the CIP, the entire expenditure incurred on account of difference between Economic Cost of food grains and CIP at which food grains is allocated to the beneficiaries is borne by Government of India as Food Subsidy.

(b) & (c): Based on the coverage and food grains entitlement under NFSA, the total annual requirement of food grains for TPDS is estimated at 549.4 lakh tonnes, compared to allocation of 504.69 lakh tonnes under Normal TPDS during 2012-13 i.e. before NFSA came into force.

(d) & (e): At present, there is no proposal to increase or allocate additional quota of food grains for the APL families.

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